

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 3/RP/2016

Subject : Review of Commission's order dated 12.11.2015 in Petition No. 77/GT/2013 regarding approval of generation tariff of Kamalanga Power Plant (262.6 MW) for the period from the date of COD of Unit-I (30.4.2013) to 31.3.2014.

Date of hearing : **8.6.2016**

Coram : Shri Gireesh B. Pradhan, Chairperson
Shri A.K. Singhal, Member
Shri A.S. Bakshi, Member
Dr. M.K. Iyer, Member

Petitioner : GMR-Kamalanga Energy Limited

Respondents : GRIDCO & 4 others

Parties present : Ms Himanshi Andley, Advocate, GRIDCO

Record of Proceedings

During the hearing, the learned counsel for respondent, GRIDCO prayed for short adjournment in the matter. None appeared on behalf of the petitioner.

2. The Commission accepted the prayer and adjourned the hearing. Matter shall be for hearing on 12.7.2016. No adjournment shall be granted for any reason whatsoever.

By Order of the Commission

-Sd/-
(T. Rout)
Chief (Legal)

